POST OFFER ADVERTISEMENT FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF

DISA INDIA LIMITED

Registered Office: 5th Floor, Kushal Garden Arcade 1A, Peenya Industrial Area, Peenya 2nd Phase, Bangalore, Karnataka - 560058, India. Tel.: +91 80 4020 1400; Fax: +91 80 2839 1661
CIN: L85110KA1984PLC006116

OPEN OFFER ("OFFER") FOR ACQUISITION OF UP TO 377,552 FULLY PAID-UP EQUITY SHARES HAVING FACE VALUE OF ₹ 10/- EACH (EACH, AN "EQUITY SHARE") OF DISA INDIA LIMITED ("TARGET COMPANY") FROM ITS PUBLIC SHAREHOLDERS BY NACIRON A/S ("ACQUIRER"), AND PERSONS ACTING IN CONCERT WITH THE ACQUIRER, DISA HOLDING AG ("PAC 1") AND DISA HOLDING A/S ("PAC 2"). PAC 1 AND PAC 2 ARE COLLECTIVELY REFERRED TO AS THE "PACS".

This post offer advertisement ("**Post Offer Advertisement**") is being issued by ICICI Securities Limited, on behalf of the Acquirer and the PACs, in connection with the Offer being made to the public shareholders of the Target Company, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011, as amended ("**SEBI (SAST) Regulations**"). All capitalized terms used herein but not specifically defined shall have the same meaning as ascribed to them in the Letter of Offer dated 8 June, 2015 issued by the Acquirer and PACs.

The detailed public statement ("**DPS**") dated 5 March, 2015 and the Corrigendum to the DPS dated 11 June, 2015, with respect to the Offer, was published in the following newspapers:

Newspaper	Language	Editions
Financial Express	English	All Editions
Jansatta	Hindi	All Editions
Hosa Digantha	Kannada	Bangalore Edition
Mumbai Lakshadeep	Marathi	Mumbai Edition

1. Name of the Target Company: DISA India Limited
2. Name of the Acquirer and PACs:
   (i) Acquirer: Naciron A/S
   (ii) PACs: DISA Holding AG and DISA Holding A/S
3. Name of the Manager to the Offer: ICICI Securities Limited
4. Name of the Registrar to the Offer: Integrated Enterprises (India) Limited
5. Offer Details:
   (i) Date of opening of the Offer: Wednesday, 17 June, 2015
   (ii) Date of closure of the Offer: Tuesday, 30 June, 2015
6. Date of payment of consideration: 6 July, 2015
7. Details of Acquisition:

<table>
<tr><th>Sl. No.</th><th>Particulars</th><th colspan="2">Proposed in the Letter of Offer</th><th colspan="2">Actuals</th></tr>
<tr><td>7.1</td><td>Offer Price per Equity Share (₹)</td><td colspan="2">₹ 3513.01</td><td colspan="2">₹ 3513.01</td></tr>
<tr><td>7.2</td><td>Aggregate number of Equity Shares tendered</td><td colspan="2">377,552</td><td colspan="2">435</td></tr>
<tr><td>7.3</td><td>Aggregate number of Equity Shares accepted</td><td colspan="2">377,552</td><td colspan="2">425</td></tr>
<tr><td>7.4</td><td>Size of the Offer (₹) (Number of Equity Shares multiplied by Offer Price per Equity Share)</td><td colspan="2">₹ 1,326,343,951.52</td><td colspan="2">₹ 1,493,029.25</td></tr>
<tr><td>7.5</td><td>Shareholding of the Acquirer and PAC before agreements/Public Announcement (No. & % of Equity Capital)</td><td colspan="2">1,132,653 (75% of the equity share capital of the Target Company)</td><td colspan="2">1,132,653 (75% of the equity share capital of the Target Company)</td></tr>
<tr><td>7.6</td><td>Equity Shares acquired or to be acquired by way of agreements
• Number
• % of Fully Diluted Equity Share Capital</td><td colspan="2">N.A.</td><td colspan="2">N.A.</td></tr>
<tr><td>7.7</td><td>Equity Shares acquired by way of Open Offer
• Number
• % of Fully Diluted Equity Share Capital</td><td colspan="2">377,552
(25.00% of the equity share of capital the Target Company)</td><td colspan="2">425
(0.03% of the equity share capital of the Target Company)</td></tr>
<tr><td>7.8</td><td>Equity Shares acquired after Detailed Public Statement
• Number of shares acquired
• Price of the shares acquired
• % of the shares acquired</td><td colspan="2">Nil</td><td colspan="2">Nil</td></tr>
<tr><td>7.9</td><td>Post Offer shareholding of Acquirer and PAC
• Number
• % of Fully Diluted Equity Share Capital</td><td colspan="2">1,510,205
(100% of the equity of share capital the Target Company)</td><td colspan="2">1,133,078
(75.03% of the equity share capital of the Target Company)</td></tr>
<tr><td rowspan="3">7.10</td><td>Pre & Post Offer shareholding of the Public</td><td>Pre Offer</td><td>Post Offer</td><td>Pre Offer</td><td>Post Offer</td></tr>
<tr><td>• Number</td><td>377,552</td><td>Nil</td><td>377,552</td><td>377,127</td></tr>
<tr><td>• % of Fully Diluted Equity Share Capital</td><td>25.00% of the Voting Share Capital</td><td>Nil</td><td>25.00% of the Voting Share Capital</td><td>24.97% of the Voting Share Capital</td></tr>
</table>

8. The Acquirer, PACs and their respective directors severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations of the Acquirer and PACs laid down in the SEBI (SAST) Regulations.
9. A copy of this Post Offer Advertisement is expected to be available on the websites of SEBI, BSE Limited and at the registered office of the Target Company.

ISSUED FOR AND ON BEHALF OF THE ACQUIRER AND THE PAC BY THE MANAGER TO THE OFFER

ICICI Securities

ICICI SECURITIES LIMITED
ICICI Centre, H.T. Parekh Marg, Churchgate, Mumbai 400 020, India
Telephone: +91 22 2288 2460/2288 2470; **Fax:** +91 22 2282 6580
Email: disa.openoffer@icicisecurities.com
Contact Person: Ms. Payal Kulkarni
SEBI Registration Number: INM000011179

Date : 9 July, 2015
Place : Mumbai